_	Annexure-3																
				Summ	ary of List of Se	cured Financial Cred	litors (other	than financial credito	rs belonging to a clas	s of credito	ors) w.r.t. Form	С					
Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether		Amount of Claim	-	Details of Security	Details of guarantee, if		Details of any mutual	Amount of claim		Remarks, if any
			Date of Receipt		Date of admission/upd ation	Amount of claim admitted (Rs.)	party?		(Rs.)	Continge nt Claim (Rs.)	Interest	any, held in relation to claim	credit, debts etc may be set off against the claim, if any (Rs.)	credit, debts etc may be set off against	Inadmiss		
1	Central Bank of India	Secured Creditor (FC)	05 09 2024	1,66,00,54,846	20 09 2024	1,66,00,54,846	No	29 13	-		Annexure-A	9			0.00		
2	State Bank of India	Secured Creditor (FC)	06.09.2024	88,98,80,705	20.09.2024	88,98,80,705	No	15.62			Annexure-A	2.0	56	2.00	(4	06	
3	Union Bank of India	Secured Creditor (FC)	07.09.2024	28,17,85,076	20.09 2024	28,17,85,076	No	4,95			Аплехите-А	13	13	16	2		
4	Bank of Baroda	Secured Creditor (FC)	10.09.2024	1,45,53,83,453	20 09 2024	1,45,53,83,453	No	25,54	- 5		Аплехиге-А	. 5	1	14	7,6	÷	
5	Bank of India	Secured Creditor (FC)	13.09.2024	1,41,09,96,918	20.09 2024	1,41,09,96,918	No	24.76	٠.		Аллехите-А	5-	(4	ı é	(4	1	Revised claim has been received on 16.11.2024
	Total (A)			5,69,81,00,998		5,69,81,00,998		100.00					1	0			

					Summ	ary of List of Unsec	ored Finan	ial Creditors: List of I	Financial Creditors (	Unsecured	)						
Annexure-4																	
Sr.	Name of Creditor	Nature of Claim	Details of Claim		Details of Claim admitted		Whether	%	Amount of Claim	Amount	Details of	Details of	Amount of	Details of	Amount	Reason	Remarks, if any
No.			Date of	Amount Claimed	Date of	Amount of claim	related	Voting Share in CoC	under Verification	of	Security	guarantee, if	any mutual	any mutual	of claim	for Claim	
			Receipt		admission/upd	admitted (Rs.)	party?		(Rs.)	Continge	Interest	any, held in	credit, debts	credit,	Inadmiss	not	
					ation	` '				nt Claim		relation to	etc may be	debts etc	ible	admitted	
	Total (B)					(e	3363	75			*		•	- 3	*	- 3	



## Security Interest:

## a) Primary Security:

- The whole of the Current Assets of the Corporate Debtor namely, stocks in trade, Stores and Spares not relating to Plant and Machinery (Consumable stores and Spares), Packing Materials, Bills Receivable and book Debts and all other movables, both present and future whether now lying loose or in cases or which are now lying or stores in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stores or be in or about of the Borrower's factories, premises and Godowns situated at Various places in Delhi in the State of Delhi or wherever else the same may be or be held by and party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, howsoever and whosesoever in the possession of the Borrower and either by way of substitution or addition. On Ist pari-passu amongst all the lender banks for the working capital facility consortium. (As per the working capital facilities granted Under Consortium)
- Pledge of TDR for WC Non-Fund based limit.

## b) Third Party Collateral:

- Property situated at Khata no. 00192, 00249, 00251 & 00042, Khasra no. 190, 32,166 & 167, Village Fhaityabad Nithora Pargana, Loni tehsil, Dist. Ghaziabad UP owned by M/s World Window Exim Pvt Ltd-group concern
- Property situated at Khata no. 00535 & 00536, Khasra no. 1577, 1578 & 1579, Village Loni (Chakbandi Area), Pargana Loni, Tehsil & Dist Ghaziabad UP owned by M/s World Window Estate Pvt Ltd-group concern

## c) Personal Guarantee:

Name of Personal Guarantors:

- 1. Mr. Piyush Goyal
- 2. M/s. World Window Exim Pvt Ltd
- 3. M/s. World Window Estate Pvt Ltd
- 4. M/s. Dharitrimaa Urja Pvt. Ltd.

